Name of the corporate debtor: Dawar International Private Limited; Date of commencement of Liquidation: 25.09.2023; List of creditors as on 24.11.2023

Annexure - 7

## List of operational creditors (Government dues)

		-							
			2		н			SI. No.	
	YOUN	Total	Commissioner Sales Tax VAT, Department of NCT of Delhi, Vyapar Bhawan IP Estate, New Delhi – 110002		Excise and Taxation Officer –Cum- Assessing Authority, Ward No. 8, Gurugram (North)		Department	Details of Claimant	
			ж		ï		Government		
			25.10.2023		18.10.2023		Date of receipt	Details of	
	23,817,826.00		4,787,392.00		19,030,434.00		Amount claimed	Details of claim received	
	23,817,826.00 23,817,826.00		4,787,392.00		19,030,434.00 19,030,434.00		Amount of claim admitted		
			Unsecured		Unsecured		Nature of claim	α	
	,		1		,		Amount covered by security interest	Details of clain	
	ı		·				Amount covered by guarantee	of claim admitted	
			1		-E		Whether related party?		
	7.47%		1.50%		5.97%		% of voting share		
	ì		1.		ı.		Amount of continge nt claim		
	i	,			 L		Amount of any mutual of dues, that nt claim off		
	5		,		,		Amount of any mutual Amount of of dues, that claim not c admitted off		
		ī					Amount of laim under erification		
		,		ar s		Remarks, if any	(Amount in₹)		

